

(2018) 10 DEL CK 0358

In the Delhi High Court

Case No : Mac.App. 1003 Of 2017, 45 Of 2018, Cms 1126-27 Of 2018

Prem Chand

APPELLANT

Vs

Shamim Husain & Ors

RESPONDENT

Date of Decision : 11-10-2018

Acts Referred:

Citation : (2018) 10 DEL CK 0358

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Disposed Off

Judgement

Compensation for Medical expenses,

Compensation for pain & suffering,"` 35,000/

Compensation for special diet, conveyance

and attendance charges", "` 15,000/-

Loss of future earning capacity/future

income", "` 5,15,549/-

Compensa(cid:36)on for loss of ameni(cid:36)es and

enjoyment of life", "` 15,000/-

Compensation for disfigurement,"` 10,000

Loss of income during treatment,"□ 28,080/-

Total,"` 7,90,629/-

Medical Expenses,"Rs.1,72,000/-

Pain & Suffering,"Rs.35,000/-

SpecialÂ Diet,Â ConveyanceÂ

and

Attendant Charges", "Rs.15,000/-

Loss of earning capacity., "Rs.8,76,815/-

Loss of Amenities and enjoyment

of life.", "Rs.15,000/-

Compensation for disfigurement, "Rs.10,000

Loss of income during treatment, "Rs.34,112/-

Total, "Rs.11,57,927/-